

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 153 of 2020

IN THE MATTER OF:

R. Venkatakrisnan

...Appellant

Vs

L & T Finance Ltd.

...Respondents

Present:-

For Appellant:- Mr. Aditya Verma and Mr. Shrey Patnaik, Advocates

For Respondent:- Mr. Varun Singh, Advocate.

O R D E R

19.03.2020 Learned counsel for Respondent submits that copy of Rejoinder has not been served by the Appellant.

Learned counsel for the Appellant will serve the copy of the Rejoinder by 20th March, 2020.

List the Appeal 'For Admission (After Notice)' on **17th April, 2020.**

Interim order shall continue till the next date of hearing.

[Justice Anant Bijay Singh]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

[Dr. Ashok Kumar Mishra]
Member (Technical)